

ELECTION TO COMMITTEES

INDIAN INSTITUTE OF TECHNOLOGY,
KHARAGPUR

The Deputy Minister of Education and Scientific Research (Dr. M. M. Das): Sir, I beg to move:

"That in pursuance of clause (h) of Section 11 of the Indian Institute of Technology (Kharagpur) Act, 1956, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Board of Governors of the Indian Institute of Technology, Kharagpur."

Mr. Speaker: I shall put the motion to the vote of the House

Shri Ranga (Tenali) Sir, I have one small question I would like to know whether the report of the working of this particular institute at Kharagpur has been published and, if so, is it likely to be distributed among the Members of this House?

Dr. M. M. Das: I will enquire about the matter, and if the report has been published I will place it on the Table of the House

Mr. Speaker: The question is

"That in pursuance of clause (h) of Section 11 of the Indian Institute of Technology (Kharagpur) Act, 1956, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Board of Governors of the Indian Institute of Technology, Kharagpur."

The motion was adopted

ALL INDIA COUNCIL FOR TECHNICAL
EDUCATION

Dr. M. M. Das: Sir, I beg to move:

"That in pursuance of clause (f) of paragraph 3(1) of the

Resolution of the Government of India No F 16-10/44-E III, dated the 30th November, 1945, as amended from time to time, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the All India Council for Technical Education for the residuary term of the Council viz, up to 29th April, 1958"

Mr. Speaker: The question is

"That in pursuance of clause (f) of paragraph 3(1) of the Resolution of the Government of India No F 16-10/44-E III, dated the 30th November, 1945, as amended from time to time, the Members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the All India Council for Technical Education for the residuary term of the Council viz, up to 29th April, 1958"

The motion was adopted

BUSINESS ADVISORY COMMITTEE

FOURTH REPORT

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I beg to move

"That this House agrees with the Fourth Report of the Business Advisory Committee presented to the House on the 18th July, 1957"

Mr. Speaker: The question is

"That this House agrees with the Fourth Report of the Business Advisory Committee presented to the House on the 18th July, 1957".

The motion was adopted.